

IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 5348 of 2015

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

05/24.06.2020 Mr. Navneet Kumar, learned counsel submits that Mr. Sachin Kumar, learned counsel for the petitioner has been appointed as A.A.G., and therefore he seeks two weeks time to inform the client to engage any other counsel.

Put up this case on 22.7.2020.

(Deepak Roshan, J.)

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